

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING MARCH, 2024**(data as on 02.04.2024)**

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	15	4	258
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	139	293	2,269
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	14	7	220
BONDED LABOUR (Inc. Code 601)	106	4	46
CHILDREN (Inc. Code 100-117)	47	29	158
WOMEN (Inc. Code 1300-1316)	368	302	176
SC/ST/OBC (Inc. Code 1900-1909)	62	51	53
OTHERS	6,067	4,602	3,643
TOTAL	6,818	5,292	6,823

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of March, 2024

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	3	1	153
HRD	0	1	1

Cases where NHRC recommended Monetary relief during the month of March, 2024

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILDREN	2	7,50,000
DENIAL OF TREATMENT DURING PANDEMIC	1	5,00,000
CUSTODIAL DEATH (Judicial)	14	72,00,000
ABUSE OF POWER	1	50,000
CUSTODIAL TORTURE	1	2,00,000
UNLAWFUL DETENTION	1	50,000
MISCELLENOUS	3	16,50,000
DEATH DUE TO ELECTROCUTION	1	5,00,000
TOTAL	24	1,09,00,000